

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/44(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	BANI BHATTACHARYA VS PENINSULAR MARINE AGENCIES PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT

Appearance (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv.] For the Respondent
Mr. Shaunak Mitra, Adv.]
Mr. Kalyan Kumar Choudhury, Adv.]
Mr. Navneet Mishra, Adv.]
Mr. Dripto Majumdar, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **13.09.2024**.

**(Anamitra Pal)
Court Officer**

Ar.